

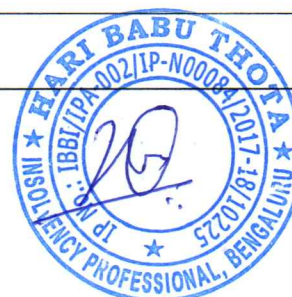
FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR

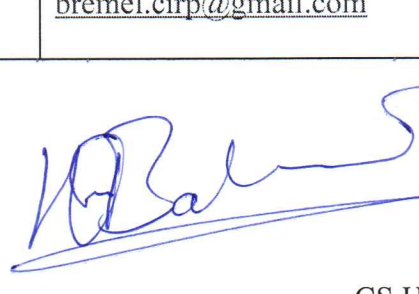
BREMELS RUBBER INDUSTRIES PRIVATE LIMITED OPERATING IN RUBBER AND RUBBER PRODUCTS MANUFACTURING (AUTOMOTIVE ANCILLARY) AT UDUPI DISTRICT, KARNATAKA

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Bremels Rubber Industries Private Limited PAN: AAACB5835B CIN: U85110KA1971PTC021454
2.	Address of the registered office	No-16D, 1 st Floor, KIADB Complex, SRS Road Opposite 1 st Main, Peenya Industrial Area, Peenya I Stage Bangalore North Bangalore – 560058, Karnataka
3.	URL of website	www.bremelsrubbers.com
4.	Details of place where majority of fixed assets are located	Special Economic Zone, Plot No. 12 bearing Survey Number 151/2, 152/2, 152/5, 152/4P2, 152/3, 152/1, 153/9, 153/10, in Nandikooru Village & Survey Number 160/1 and 31/1C in Palimaru Village in Padubidri, Udupi District, Karnataka – 574 111
5.	Installed capacity of main products/ services	Installed production capacity in excess of 20,000 tonnes per annum (as stated on the company's website)
6.	Quantity and value of main products/ services sold in last financial year	Quantity: Not available Value: Rs. 36,35,730/- (Revenue from operations for FY 2023–24 as per audited financial statements)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Available upon request sent to bremel.cirp@gmail.com , subject to execution of a confidentiality undertaking, at the discretion of the Resolution Professional.
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Available upon request sent to bremel.cirp@gmail.com
10.	Last date for receipt of expression of interest	24 th February 2026
11.	Date of issue of provisional list of prospective resolution applicants	6 th March 2026



12.	Last date for submission of objections to provisional list	11 th March 2026
13.	Date of issue of final list of prospective resolution applicants	21 st March 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	26 th March 2026
15.	Last date for submission of resolution plans	25 th April 2026
16.	Process email id to submit Expression of Interest	bremel.cirp@gmail.com




CS Hari Babu Thota
Resolution Professional of Bremels Rubber Industries Private Limited
IBBI Reg No. IBBI/PA-002/IP-N00084/2017-2018/10225
AFA No.: AA2/10225/02/311226/204050
Valid till 31st December 2026
#41/1, 2nd Floor, A Wing, 11th Cross, 8th Main
2nd Block, Jayanagar, Bangalore, Karnataka, 560011

7th February 2026
Place: Bangalore